

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE BENCH AT AHMEDABAD**

ITEM No. 103  
IA/117(MP)2021  
in  
CP(IB) 13 of 2019

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Bharat Vyas Proprietor of M/S Connect to Create  
V/s  
Shantan Innovations Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..18/08/2021**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Mr. Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENT:**

For the Applicant : None  
For the IRP/RP : Adv. Ms. Anukrati on behalf of Adv. Ms. Natasha D  
Shah

**ORDER**

**IA/117(MP)2021**

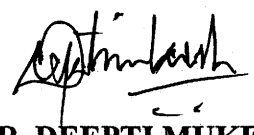
This application is filed by one of the claimants against the RP for rejection of the claim.

Learned Counsel for the RP undertakes that reply will be filed within five days.

List for further consideration on 21.09.2021.

  
**VIRENDRA KUMAR GUPTA**  
**MEMBER (TECHNICAL)**

Rajeev

  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**